

DIVISION BENCH
COURT - II

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1284(KB)2019
IA(I.B.C)/741(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS ESS DEE ALUMINIUM LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Dhananjaya Sud, Adv.] For Liquidator
Mr. Lokesh Malik, Adv.]
Mr. Akhand Pratap Singh, Adv.]
Mrs. Deepika Bhugra Prasad,] Liquidator in person

Mr. Anando Mukherjee] For Suspended Director
Mr. Shwetank Singh]

ORDER

1. Ld. Counsel for the liquidator and liquidator-in-person present.
2. Hard Copy of the application is not available.
3. List the matter on **02.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**